

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 220 OF 2017**  
**AND**  
**APPEAL NO. 223 OF 2017**

**Dated : 5<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Bihar Industries Association**  
**Vs.**

**...Appellant(s)**

**Bihar Electricity Regulatory Commission**  
**& Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Krishna Kant Dubey  
Mr. S.K. Dubey

Counsel for the Respondent(s) : Mr. Arijit Maitra for R-1  
Ms. Anushree Bardhan for R-2

**ORDER**

Appellant seeks time.

List these matters for hearing on **24.10.2019**.

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**